

S-122  
SPECIAL BENCH

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP No.2225/KB/2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> December, 2020, 10:30 A.M**

Name of the Company	INCOME TAX OFFICER Vs. ROC,W.B & COMBINED VINTRADE PVT.LTD		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Debu Chowdhury, Advocate ] For the ITO
1. Mr. C. M. Karlmarx, Dy. RoC, WB ] For the RoC, WB

**ORDER**

1. Mr. Debu Chowdhury, Ld. Counsel on behalf of the appellant is present. Mr. C. M. Karlmarx, Dy. RoC, WB on behalf of the RoC, WB is present.
2. List this matter on 22/01/2021.

**(Rajasekhar V.K.)  
Member (Judicial)**